NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 77 (MAH)/2014/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF MEMBER (T) THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 10.30 AM.

NAME OF THE PARTIES:

Mr. Girish Huddar

M/s. Shri Vaijanath Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

Prachi Manchen Adv for.

- waxalwar Respondents

Animuth

Rused thaman

Adv. Vidhyadhar Shind

Das for petitioners.

<u>Order</u>

C.P No. 77/397-398/NCLT/MB/MAH/2014

- Both sides are present. 1.
- 2. At the request of the parties, matter is listed on 10th August, 2016 at 10:30

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY

Member (Technical)

Dated: 18th July, 2016.